

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 14
TO BE ANSWERED ON 02/02/2024

ALLOCATION OF FUNDS AND BENEFICIARIES UNDER PM-KISAN

14. SHRI SYED NASIR HUSSAIN:

SHRI VIVEK K. TANKHA:

SMT. RANJEET RANJAN:

SHRI K.C. VENUGOPAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of farmers who have registered and benefited under PM Kisan Samman Nidhi Yojana (PM-KISAN) since 2019, State-wise, instalment-wise;

(b) the details of farmers who have funds allocated, sanctioned, released, pending under the scheme since 2019, State-wise, instalment-wise; and

(c) the details of the total number of farmers based on their landholding since 2019, Statewise, year-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI ARJUN MUNDA)

(a) to (c) The PM-KISAN scheme is a central sector scheme launched in February 2019 to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal installments every four months is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 2.81 lakh Cr to more than 11 Cr farmers.

The digital framework adopted in the Scheme enforces the eligibility conditions laid out for receiving the benefits of the Scheme. The farmers who are eligible as per the operational

guidelines of the Scheme are enrolled and deceased/ineligible beneficiaries are removed by way of continuous verification and validation of the beneficiary's data. The States/UTs have been provided with the option to mark beneficiaries as eligible to ineligible and vice versa, after due verification. E-KYC of all the beneficiaries is also done to verify their status.

There is no beneficiary-wise allocation under the Scheme. The release of benefits under the Scheme is made based upon the data of beneficiaries received from respective State/UT Governments for each installment and the benefits are released to the eligible farmers.

The State-wise and instalment-wise number of farmers registered and benefited under PM Kisan Samman Nidhi Yojana (PM-KISAN) since 2019 is attached at Annexure-1.

**State-wise and instalment-wise number of farmers registered and benefited under
PM-KISAN (as on 30.01.2024)**

Sr No	State/UT	Instalment-1	Instalment-2	Instalment-3	Instalment-4	Instalment-5
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	ANDAMAN AND NICOBAR ISLANDS	9,932	13,503	15,687	16,130	15,971
2	ANDHRA PRADESH	32,82,718	41,35,476	41,63,424	47,39,484	47,57,717
3	ARUNACHAL PRADESH	1,723	6,586	41,307	62,033	89,269
4	ASSAM	5,81,335	10,75,706	9,83,402	9,58,217	9,11,936
5	BIHAR	2,50,259	26,13,431	45,38,865	60,62,852	69,50,795
6	CHANDIGARH	48	238	442	429	430
7	CHHATTISGARH	1,02,416	10,14,669	15,58,642	18,38,616	24,47,779
8	DELHI			11,224	12,442	13,331
9	GOA	2,409	4,174	6,471	7,491	8,289
10	GUJARAT	28,07,113	38,93,610	46,15,581	48,70,217	52,93,727
11	HARYANA	9,58,241	12,38,455	14,19,146	15,46,627	16,86,986
12	HIMACHAL PRADESH	4,53,099	7,30,462	8,28,459	8,65,204	8,90,706
13	JAMMU AND KASHMIR	4,42,022	6,93,383	8,38,766	9,54,880	9,98,229
14	JHARKHAND	5,23,490	6,78,048	12,53,405	7,08,338	15,18,867
15	KARNATAKA	19,819	29,55,011	46,55,195	49,46,720	51,14,510
16	KERALA	9,37,491	18,20,238	26,40,295	26,77,457	29,99,023
17	LADAKH	6,952	9,961	13,115	13,797	13,747
18	LAKSHADWEEP				1,271	650
19	MADHYA PRADESH	6,508	24,94,123	49,07,284	59,99,488	74,89,924
20	MAHARASHTRA	21,37,834	44,52,624	70,31,686	86,26,288	96,88,629
21	MANIPUR	29,118	27,290	86,313	2,71,188	4,54,120
22	MEGHALAYA	4,097	10,150	26,733	50,937	87,740
23	MIZORAM	22,237	45,563	57,648	62,522	1,23,168
24	NAGALAND	30,367	81,818	1,53,027	1,85,197	1,90,543
25	ODISHA	9,42,557	29,21,189	27,83,751	25,16,403	21,02,658
26	PUDUCHERRY	4,215	5,715	9,026	9,376	10,194
27	PUNJAB	11,78,760	14,08,422	22,16,991	23,01,230	19,01,755
28	RAJASTHAN	64,634	37,80,259	47,16,304	48,44,466	56,94,185
29	SIKKIM		1,881	3,816	1,633	5,664
30	TAMIL NADU	21,10,171	29,10,486	33,08,035	34,35,549	43,02,184
31	TELANGANA	20,09,462	31,17,451	33,75,081	32,43,288	34,72,115
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	7,534	11,115	13,446	13,559	14,034
33	TRIPURA	1,48,069	1,76,339	1,84,517	1,83,192	1,99,338
34	UTTAR PRADESH	1,07,84,196	1,46,79,953	1,70,09,129	1,81,52,422	2,10,41,596
35	UTTARAKHAND	4,08,951	5,17,440	6,46,537	6,95,707	7,67,773
36	WEST BENGAL					
	Grand Total	3,02,67,777	5,75,24,769	7,41,12,750	8,08,74,650	9,12,57,582

**State-wise and instalment-wise number of farmers registered and benefited under
PM-KISAN (as on 30.01.2024)**

Sr No	State/UT	Instalment-6	Instalment-7	Instalment-8	Instalment-9	Instalment-10
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	ANDAMAN AND NICOBAR ISLANDS	16,254	16,108	16,083	15,593	15,089
2	ANDHRA PRADESH	46,90,348	45,36,186	44,62,577	44,28,726	44,61,400
3	ARUNACHAL PRADESH	90,142	91,858	91,857	92,730	93,002
4	ASSAM	7,36,355	8,11,385	7,50,386	7,10,668	8,80,397
5	BIHAR	75,38,393	76,80,555	79,22,188	80,94,043	82,62,881
6	CHANDIGARH	430	402	386	378	389
7	CHHATTISGARH	26,40,357	29,17,578	28,48,575	30,24,425	27,71,792
8	DELHI	14,043	13,690	13,967	14,490	14,618
9	GOA	9,144	8,757	9,260	9,127	8,870
10	GUJARAT	55,67,078	54,02,147	55,41,082	56,05,170	58,42,129
11	HARYANA	18,24,854	18,42,817	17,41,013	18,45,857	18,65,761
12	HIMACHAL PRADESH	9,09,923	9,03,986	9,08,741	9,36,722	9,41,404
13	JAMMU AND KASHMIR	10,82,110	11,00,107	8,71,622	8,79,841	10,97,051
14	JHARKHAND	22,77,694	22,55,092	15,81,583	16,28,555	16,59,896
15	KARNATAKA	52,19,740	52,81,757	51,75,794	52,12,955	34,53,250
16	KERALA	33,52,807	34,64,845	33,57,482	34,82,012	35,45,183
17	LADAKH	13,403	16,633	17,300	17,085	17,190
18	LAKSHADWEEP	700	827	870	833	
19	MADHYA PRADESH	78,53,596	79,99,844	82,58,994	83,29,589	84,52,119
20	MAHARASHTRA	1,05,20,233	1,03,91,114	92,35,729	1,02,52,857	1,04,45,402
21	MANIPUR	3,50,675	3,56,366	2,87,223	2,77,913	2,80,029
22	MEGHALAYA	96,585	99,298	96,851	1,05,648	1,04,110
23	MIZORAM	1,31,985	1,45,311	1,00,923	1,04,170	96,172
24	NAGALAND	1,95,904	1,96,710	1,74,703	1,96,902	1,99,289
25	ODISHA	22,76,996	24,93,443	29,46,578	32,03,303	32,78,430
26	PUDUCHERRY	10,635	10,344	10,246	10,245	10,218
27	PUNJAB	19,04,591	18,71,653	17,59,891	17,38,673	17,13,891
28	RAJASTHAN	63,15,379	66,41,462	69,25,160	69,68,292	71,43,315
29	SIKKIM	6,090	7,916	9,503	9,754	9,910
30	TAMIL NADU	44,08,825	37,51,556	37,74,527	37,09,963	36,73,757
31	TELANGANA	35,86,290	35,73,777	35,49,495	35,93,140	36,06,982
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	9,410	9,690	9,839	7,561	11,480
33	TRIPURA	2,10,166	2,19,040	2,12,332	2,14,747	2,19,098
34	UTTAR PRADESH	2,19,05,813	2,28,16,169	2,37,21,548	2,39,49,073	2,41,72,963
35	UTTARAKHAND	8,33,781	8,49,214	8,36,561	8,78,363	8,91,438
36	WEST BENGAL			20,29,733	35,84,766	46,29,254
	Grand Total	9,66,00,729	9,77,77,637	9,92,50,602	10,31,34,169	10,38,68,159

**State-wise and instalment-wise number of farmers registered and benefited under
PM-KISAN (as on 30.01.2024)**

Sr No	State/UT	Instalment-11	Instalment-12	Instalment-13	Instalment-14	Instalment-15
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	ANDAMAN AND NICOBAR ISLANDS	14,952	14,303	13,044	13,098	3,620
2	ANDHRA PRADESH	44,00,635	41,50,780	40,73,016	41,36,586	39,56,907
3	ARUNACHAL PRADESH	94,712	93,712	60,677	68,866	54,805
4	ASSAM	8,25,889	4,89,039	6,14,872	8,75,750	12,15,780
5	BIHAR	83,05,321	81,67,186	73,71,272	75,68,326	72,23,706
6	CHANDIGARH	367	5	307	134	275
7	CHHATTISGARH	27,35,457	20,33,433	19,92,208	20,24,132	21,54,139
8	DELHI	14,886	12,407	12,649	12,931	8,302
9	GOA	8,541	6,634	5,944	5,664	5,982
10	GUJARAT	58,79,040	51,86,938	43,77,660	45,17,843	42,35,541
11	HARYANA	18,41,371	13,14,804	14,69,256	15,39,235	13,84,966
12	HIMACHAL PRADESH	9,42,100	5,71,157	6,70,318	7,39,072	7,15,975
13	JAMMU AND KASHMIR	10,92,474	4,32,203	6,67,314	7,31,576	7,65,552
14	JHARKHAND	22,25,544	12,72,376	11,76,902	13,02,855	12,59,784
15	KARNATAKA	49,20,221	50,05,152	48,47,557	49,34,514	43,78,002
16	KERALA	34,61,985	20,01,835	21,29,948	23,40,982	23,50,845
17	LADAKH	17,310	16,500	14,499	14,453	14,805
18	LAKSHADWEEP		841	725	1,436	608
19	MADHYA PRADESH	83,47,676	81,55,932	71,42,769	76,42,643	75,68,418
20	MAHARASHTRA	1,01,26,119	90,21,377	81,21,721	85,60,172	84,54,770
21	MANIPUR	3,64,820	3,66,207		3,711	5,871
22	MEGHALAYA	59,051	19,950	10,864	33,388	54,729
23	MIZORAM	86,500	87,224	41,697	50,731	55,656
24	NAGALAND	1,82,644	1,95,602	1,13,538	1,35,346	1,18,506
25	ODISHA	33,10,659	21,53,436	23,48,140	26,93,127	24,96,867
26	PUDUCHERRY	10,157	9,952	9,118	8,316	8,054
27	PUNJAB	16,96,961	2,07,533	8,60,886	8,56,669	4,97,228
28	RAJASTHAN	71,10,995	56,69,237	53,88,312	56,88,837	48,65,927
29	SIKKIM	9,489	10,941	7,980	10,617	13,945
30	TAMIL NADU	31,92,734	22,07,320	20,29,514	20,95,323	20,45,364
31	TELANGANA	35,53,293	32,53,020	29,84,111	29,51,090	28,71,805
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	12,737	12,599	11,428	11,492	10,346
33	TRIPURA	2,33,209	2,31,206	2,19,154	2,21,246	1,94,945
34	UTTAR PRADESH	2,40,93,669	1,82,22,461	1,74,27,081	1,86,54,134	1,75,61,128
35	UTTARAKHAND	8,89,308	6,70,596	7,19,888	7,59,690	6,79,658
36	WEST BENGAL	46,78,457	44,43,265	42,87,303	44,71,601	39,80,670
	Grand Total	10,47,39,283	8,57,07,163	8,12,21,672	8,56,75,586	8,12,13,481
